

Plantation for combating Green House Gases

2429. SHRI DIGVIJAYA SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state the details of the alternative tree plantation done to combat the ill effects of the emission of Carbon Dioxide and other "Green House Gases" and the details of the policy framed by Government and the steps taken by the Ministry in this regard during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): The National Forest Policy (NFP), 1988 envisages maintaining one-third of the total geographical area of the country under forest and tree cover. In consonance with the NFP to improve and increase the forest and tree cover in the country as one of the measure to combat the ill effects of the emission of Carbon Dioxide and other "Green House Gases", afforestation programmes are taken up under various Centrally Sponsored Schemes (CSS) of the ministry such as National Afforestation Programme (NAP) and National Mission for a Green India (GIM). The fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), *inter-alia*, is also used for plantation activity including compensatory afforestation. The ministry also promotes tree plantation as people's movement through school nursery and urban forestry programmes. The Forest Fire Prevention and Management Scheme of the ministry take care of the forest fire prevention and management aspects to prevent destruction of forests.

Tree Plantation/Afforestation activities are also taken up cross-sectorally by various Departments, Non-Government Organisations (NGOs), Civil Society, Corporate bodies etc., under various Central and State Plan/Non Plan Schemes by State/Union Territory Governments.

CPSEs established in West Bengal

2430. DR. AMEE YAJNIK: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of Central Public Sector Enterprises (CPSEs) established in West Bengal till date;

(b) whether Government has identified land for disposal, regarding those CPSEs that have been earmarked for closure;

(c) if so, the details thereof along with the guidelines issued for disposal of land and the current status of the same;

(d) the details regarding proceeds realised from disposal of assets of such CPSEs; and

(e) the other new initiatives taken by Government for CPSEs during the last three years?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) As per information available in the Public Enterprises Survey 2017-18 that was laid on the Table of both the Houses of Parliament on 27.12.2018, there are 24 operating Central Public Sector Enterprises (CPSEs) which have their Registered Office in the State of West Bengal as on 31.3.2018. Detail of such CPSEs is given in Statement-I (*See below*).

(b) to (d) As per the information available with Department of Public Enterprises (DPE), out of these 24 CPSEs having Registered Office in the State of West Bengal, 5 CPSEs namely Hindustan Cables Limited, Central Inland Water Transport Corporation Ltd., Burn Standard Company Ltd., National Jute Manufactures Corporation Ltd. and Birds Jute and Exports Limited have been approved for closure by the Government. The detail of status of disposal of land of these five CPSEs is given in Statement-II (*See below*).

DPE, being the nodal Department for all CPSEs, has issued guidelines on 14.6.2018 to all the administrative Ministries/ Departments of CPSEs on time bound closure of sick / loss making CPSEs and disposal of their movable and immovable assets. As per these guidelines, the administrative Ministry / Department / CPSE in consultation with Land Management Agency (LMA) identifies/ undertakes sale/ transfer of land of CPSE under closure. DPE does not centrally maintain data on disposal of land and other assets of CPSEs and amount realized thereof.

(e) In order to bring in systematic improvement in the functioning of CPSEs, a number of initiatives have been taken by the Government which include, professionalization of Boards of CPSEs, strengthening of Corporate Governance framework, revamping of MoU system for evaluation of performance under result oriented parameters, CAPEX monitoring etc.

Statement-I***List of CPSEs having Registered Office in the State of West Bengal***

Sl. No.	Name of the Ministry/Department/CPSEs
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D/O Pharmaceuticals

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| 1. | Bengal Chemicals and Pharmaceuticals Ltd. |
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Ministry of Coal

- | | |
|----|-------------------------|
| 2. | Coal India Ltd. |
| 3. | Eastern Coalfields Ltd. |

D/O Defence Production

- | | |
|----|--|
| 4. | Garden Reach Shipbuilders and Engineers Ltd. |
|----|--|

D/O Heavy Industries

- | | |
|----|---|
| 5. | Andrew Yule and Company Ltd. |
| 6. | Braithwaite Burn and Jessop Construction Company Ltd. |
| 7. | Bridge and Roof Co.(India) Ltd. |
| 8. | Hindustan Cables Ltd. |
| 9. | Hooghly Printing Company Ltd. |

Ministry of Housing and Urban Affairs

- | | |
|-----|----------------------------------|
| 10. | Hindustan Steelworks Costn. Ltd. |
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Ministry of Mines

- | | |
|-----|-----------------------|
| 11. | Hindustan Copper Ltd. |
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Ministry of Petroleum and Natural Gas

- | | |
|-----|--------------------------------|
| 12. | Balmer Lawrie and Co. Ltd. |
| 13. | Balmer Lawrie Investments Ltd. |

Ministry of Railways

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|-----|----------------------------|
| 14. | Braithwaite and Co. Ltd. |
| 15. | Burn Standard Company Ltd. |
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Sl. No.	Name of the Ministry/Department/CPSEs
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Ministry of Shipping

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|-----|--|
| 16. | Central Inland Water Transport Corpn. Ltd. |
| 17. | Hooghly Dock and Port Engineers Ltd. |

Ministry of Steel

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| 18. | Eastern Investment Ltd. |
| 19. | MSTC Ltd. |
| 20. | Odisha Mineral Development Company Ltd. |
| 21. | The Bisra Stone Lime Company Ltd. |

Ministry of Textiles

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| 22. | Birds Jute and Exports Ltd. |
| 23. | National Jute Manufactures Corporation Ltd. |
| 24. | The Jute Corpn. of India Ltd. |
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Statement-II

Details of land assets of 5 CPSEs (having Registered Office in the State of West Bengal) approved for closure by the Government

Sl. No.	CPSE	Total extent of land	Status of disposal
Department of Heavy Industry			
1.	Hindustan Cables Limited	Company has approx. 1273.58 acres of free hold land, of which 947.23 acres is in Rupnarainpur, West Bengal, 324.35 acres in Hyderabad and 2 acres in Narendrapur, West Bengal.	NBCC as the LMA together with the Department is making efforts for disposal of immovable assets as per DPE guidelines dated 14.6.2018.

Sl. No.	CPSE	Total extent of land	Status of disposal
Ministry of Shipping			
2.	Central Inland Water Transport Corporation Ltd.	The Company has 13.82 acres of land in Assam and 17.45 acres in West Bengal. Entire 31.27 acres land is free hold.	The land has been allotted to Central Government/ CPSEs/State Government/ State PSUs and Kolkata Port Trust in terms of Cabinet approval dated 31.8.2016.
Ministry of Railways			
3.	Burn Standard Company Ltd.	The Company has a total of 975.71 acres of land including 422.84 acres of freehold land and 552.87 acres of lease hold land.	Disposal of land could not take place due to pending litigation.
Ministry of Textiles			
4.	National Jute Manufactures Corporation (NJMC)	The company has a total area of 327.836 acres freehold land.	Disposal of the assets of NJMC will be in accordance with the DPE guidelines dated 14.06.2018. NBCC has been appointed as LMA.
5.	Birds Jute and Exports Limited (BJEL)	The company has a total area of 49.677 acres of land in. West Bengal.	Disposal of the assets of BJEL will be in accordance with the DPE guidelines issued on 14.06.2018.

Adoption of hybrid and electric vehicles

2431. DR. VIKAS MAHATME: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the percentage of personal vehicles which are hybrid or electric, currently in use, State-wise; and